

From,

Rekha Dikshit
Senior Registrar(Judicial) (Budget)
High Court of Judicature at,
Allahabad.

To,

1. All District Judge/Principal Judges, Family Court, Subordinate to the High Court of Judicature at Allahabad.
2. All Judicial Officers posted on Deputation

No. /IV- F-82 (loose)/Admin.(A)/Allahabad: Dated

Sub: Grant of three advance increments to those officers who have been selected on or before 21-03-2002 having Post Graduate in law(LL.M Degree)

Sir,

I am directed to say that upon consideration of G.O. No. 2/2015/355/II-4-2015-45(12)/91 T.C. dt. 27-03-2015 issued by the Government of U.P., on the subject noted above, the Court has been pleased to order that three advance increments be given only to those Officers of U.P. Nyayik Sewa & U.P. Higher Judicial Service(Direct Recruits) who had been selected on or before 21-03-2002 having qualification of LL.M Degree from a recognized University and this fact was mentioned in the application form submitted at the time of direct recruitment to U.P.P.S.C or the High Court, as the case may be.

I am, therefore, to request you to provide the list of those Officers of U.P. Nyayik Sewa & U.P. Higher Judicial Service(Direct Recruits) who had been selected on or before 21-03-2002 having LL.M Degree from a recognized University and have mentioned this fact in their application form submitted at the time of direct recruitment to U.P.P.S.C or the High Court, as the case may be, to this Court through Fax/Registered post at an early date, so that their name(s) may be considered for granting the three advance increments.

Yours faithfully

Sd/-

(Rekha Dikshit)

27-08-15